GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 605 TO BE ANSWERED ON 18TH NOVEMBER, 2016

NEGLECTED TROPICAL DISEASES

605. SHRI RAJENDRA AGRAWAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether India has high prevalence of tropical and vector-borne diseases, and if so, the details thereof and the reasons therefor;

(b) whether any study has been conducted by World Health Organisation (WHO) in this regard;

(c) if so, the details thereof; and

(d) the details of the measures taken/ proposed to be taken by the Government to deal with such neglected tropical diseases?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

(a): Yes, Dengue is endemic in 35 States/UTs in the country. Chikungunya in 30 States/UTs in country. The number of dengue cases and deaths and clinically suspected Chikungunya cases in the country as reported by the States/UTs during last three years and current year are at Annexure-I and Annexure-II.

The reasons for the prevalence of Dengue and Chikungunya in the country are rampant due to unplanned urbanization, population migration, unregulated construction activities, inadequate provisions and implementation of civil and building bye-laws for preventing mosquitogenic conditions.

Kala-azar is endemic in 33 districts of Bihar, 4 districts of Jharkhand, 11 districts of West Bengal and sporadic cases from 6 districts of eastern Uttar Pradesh.

Lymphatic Filariasis is endemic in 256 districts. The details of clinical/manifested cases like lymphoedema and Hydrocele reported by the states/UTs in last three years are at Annexure-III.

(b) & (c) No such information is available in the concerned Directorate of the Ministry.

(d): Dengue & Chikungunya:

Government of India (GOI) has taken the following measures for prevention and control of Dengue & Chikungunya in the country during 2016:

- GOI provides Technical Guidelines to the States for prevention and control of dengue, including clinical management of dengue and Chikungunya.
- Periodic reviews are done at the level of Hon'ble HFM, Secretary, (H&FW) and DGHS. Since January, 2016, a total number of 22 review meetings have been held by HFM, Secretary (H&FW), Additional Secretary, DGHS and Spl DGHS with functionaries of different States/UTs.
- Periodic advisories have been issued from time to time for prevention and control of Dengue and Chikungunya. 12 advisories have been issued at the levels of Secretary (H&FW) and Addl. Secretary (H&FW) to all concerned for taking timely action for prevention & control of Dengue in their respective States/UTs.
- States have been requested to declare Dengue as notifiable disease by MOHFW vide letter No.7-165/2016/NVBDCP/DEN dated 9th June 2016 and the same has been uploaded on the National Vector Borne Disease Control Programme (NVBDCP) website for taking action accordingly by all the states and UTs.
- First version draft of 'Strategy and Plan of action for Effective Community Participation for Prevention and Control of Dengue' has been uploaded on the NVBDCP website on 15th June, 2016.
- Focused IEC/BCC activities are carried out at National and State level with media mix strategies focusing on source reduction and personal protective measures.
 - A user friendly Dengue App "India Fights Dengue" has been launched by HFM, on 7th April, 2016.
 - 'National Dengue Day' has been observed on 16th May 2016 throughout the country.
- Dengue & Chikungunya diagnosis is provided through 542 Sentinel Surveillance Hospitals (SSHs) and 15 Apex Referral laboratories (ARLs) across the country.

- Accredited Social Health Activists (ASHAs) are also involved in source reduction activities for dengue prevention and control.
- Periodic field visits were made by NVBDCP Officials to States/UTs for review and to provide technical guidance for prevention and control of Dengue & Chikungunya.

Kala-azar:

The effective and preventive measures are as under:

- Interruption of transmission through vector control by Indoor Residual Spray in the affected area.
- Early diagnosis & complete treatment through Primay Health Care System is in place.
- Health Educaiton and Community Participation.

Besides these the following initiative are also taken:

- Kala-azar eliminaiton is being reviewed at highest level by PMO, Union Health Minister & by Senior officers of Ministry of Health & Family Welfare.
- National Road Map on Kala-azar Elimination with defined time line has been developed and programme is adhering to it.
- Treatment with single day single dose Ambisome Injection to Kala-azar patient has been introduced which has improved treatment complianc close to 94-96%.
- NITI Aayog has provisioned Rs. 20.00 crore to endemic states for strengthing Kala-azar implementation activities.
- o Incentive to patients & honorarium to ASHA.
- Rs. 500/- as incentive to Patient for loss of wages irrespective of drug regimen and Rs. 2,000/- to PKDL cases
- Similarly, Govt of Bihar has provisioned Rs. 6,600/- under Bihar Chief Ministers Kala-azar Relief Funds.
- Strengthening of human resource component by involving development partners for supervised monitoring.
- Ensuring supply of drugs & Diagnostic Kits.
- o IEC/BCC for community awareness & social mobilization.
- Expansion of Synthetic Pyrethorid insecticide for indoor residual spray in all 54 districts during 2017.
- Programme is focusing 151 identified villages (hand core) reports more than 5 cases.

Lymphatic Filariasis:

Measures taken/proposed to be taken by the Government for elimination of Lymphatic Filariasis are as under:

- The disease has been targeted for elimination by reducing microfilaria rate at community level in endemic districts.
- The campaign for elimination was launched in 2004 by Government of India.
 Following supports are provided to states/UTs:
- Financial support to States/UTs.
- Technical support to states through guidelines, field visits and supportive supervision.
- Strengthening of capacity building of states/districts and PHC.
- Strengthening of IEC/BCC through prototype, TV/Radio spot and its telecast/broadcast.
- o Identification of Nodal officers for supportive supervision

State/UT-wise Dengue cases and deaths in the country

SI. No.	State	State 2013		2014		2015		2016 (Prov till 31 st Oct)	
		Cases	Deaths		Deaths	Cases	Deaths	Cases	Deaths
1	Andhra Pd.	910	1	1262	5	3159	2	1712	0
2	Arunachal Pd.	0	0	27	0	1933	1	13	0
3	Assam	4526	2	85	0	1076	1	3429	4
4	Bihar	1246	5	297	0	1771	0	1308	0
5	Chhattisgarh	83	2	440	9	384	1	311	2
6	Goa	198	2	168	1	293	0	113	0
7	Gujarat	6272	15	2320	3	5590	9	4778	12
8	Haryana	1784	5	214	2	9921	13	1927	0
9	Himachal Pd.	89	2	2	0	19	1	57	0
10	J & K	1837	3	1	0	153	0	49	0
11	Jharkhand	161	0	36	0	102	0	365	1
12	Karnataka	6408	12	3358	2	5077	9	5230	8
13	Kerala	7938	29	2575	11	4075	25	6497	12
14	Madhya Pd.	1255	9	2131	13	2108	8	2238	5
15	Meghalaya	43	0	0	0	13	0	91	0
16	Maharashtra	5610	48	8573	54	4936	23	5391	22
17	Manipur	9	0	0	0	52	0	35	0
18	Mizoram	7	0	19	0	43	0	1	0
19	Nagaland	0	0	0	0	21	1	0	0
20	Odisha	7132	6	6433	9	2450	2	7865	11
21	Punjab	4117	25	472	8	14128	18	7862	6
22	Rajasthan	4413	10	1243	7	4043	7	1428	12
23	Sikkim	38	0	5	0	21	0	8	0
24	Tamil Nadu	6122	0	2804	3	4535	12	1895	4
25	Tripura	8	0	6	0	40	0	32	0
26	Telangana	0	0	704	1	1831	2	1983	3
27	Uttar Pradesh	1414	5	200	0	2892	9	5456	29
28	Uttrakhand	54	0	106	0	1655	1	1944	3
29	West Bengal	5920	6	3934	4	8516	14	11069	28
30	A&N Island	67	0	139	0	153	0	85	0
31	Chandigarh	107	0	13	0	966	1	740	0
32	Delhi	5574	6	995	3	15867	60	3650	4
33	D&N Haveli	190	0	641	1	1154	0	2493	0
34	Daman & Diu	61	0	46	0	165	0	64	0
35	Puducherry	2215	0	1322	1	771	0	345	2
-	TOTAL	75,808	193	40,571	137	99,913	220	80,464	168

SI. No	Name of the State	2013	2014	2015	2016 (Prov till 31 st Oct)
1	Andhra Pradesh	4827	1359	817	660
2	Arunachal Pradesh	0	0	35	217
3	Assam	742	0	0	38
4	Bihar	0	0	3	394
5	Goa	1049	1205	561	265
6	Gujarat	2890	574	406	952
7	Haryana	1	3	1	2399
8	Himachal Pradesh	0	0	0	1
9	J&K	0	0	0	1
10	Jharkhand	61	11	21	42
11	Karnataka	5295	6962	20763	11951
12	Kerala	273	272	175	118
13	Madhya Pradesh	139	161	67	418
14	Meghalaya	0	0	78	248
15	Maharashtra	1578	1572	391	4799
16	Odisha	35	10	81	1
17	Punjab	0	2	180	2098
18	Rajasthan	76	50	7	1686
19	Tamil Nadu	859	543	329	55
20	Telangana	0	1687	2067	541
21	Tripura	0	34	180	171
22	Uttar Pradesh	0	4	0	1947
23	Uttrakhand	0	0	0	35
24	West Bengal	646	1032	1013	921
25	A&N Island	202	161	68	9
26	Chandigarh	1	0	1	1315
27	Delhi	18	8	64	10851
28	D&N Haveli	2	0	0	0
29	Lakshadweep	0	0	0	0
30	Puducherry	146	399	245	248
	Total	18,840	16,049	27,553	42,381

No death due to Chikungunya has been reported in India.

SI.No.	LF endemic State	2013	2014	2015
1	Andhra Pradesh	90065	90019	90423
2	Telangana	57423	58525	57423
3	Assam	2189	2044	2189
4	Bihar	389972	389972	389972
5	Chhattisgarh	13921	13921	13921
6	Goa	118	118	199
7	Gujarat	7153	6529	7153
8	Jharkhand	138664	138122	164837
9	Karnataka	17769	17819	19654
10	Kerala	17734	16471	18462
11	Madhya Pradesh	8597	8597	9926
12	Maharashtra	71674	69348	74542
13	Orissa	116997	116997	116997
14	Tamil Nadu	59131	59131	59131
15	Uttar Pradesh	115712	128191	125099
16	West Bengal	95407	95407	96562
17	A&N Islands	194	194	194
18	D & N Haveli	118	118	118
19	Daman & Diu	136	136	136
20	Lakshadweep	254	254	254
21	Pondicherry	1304	1304	1304
	Total	1204532	1213217	1248496

Line listing of Clinically Manifested cases of Lymphatic Filariasis